

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 204
110(ND)16
IA-335/2022

IN THE MATTER OF:

Ms. Chandra Bala Modi & Anr.

... Applicant/Petitioner

Versus

M/s. Synapse Communications Pvt. Ltd. & ...
Ors.

Respondent

Under Section: 241/242 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Sr. Adv. Virendra Gonda, Adv. Harshit Joshi

For the Respondent :

For the Intervener :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-335/2022: It is already 05 pm. Let the matter be listed on 20.05.2024, high up on the Board.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)